

(d) the steps taken/being taken to curb terrorism and stop killings of innocent people in Punjab alongwith the results thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b) According to information available, 126 persons including 23 police personnel were killed by terrorists in Punjab during January 1990. In February 1990, 95 persons including 21 police personnel were reported to have been killed. 57, and 44 terrorists, respectively, were killed in January and February, 1990 and 53 and 77 terrorists respectively were arrested during two months by the security forces. Information regarding number of security personnel and terrorists injured during the period is being collected.

(c) Information in this regard is being collected and will be laid on the Table of the House.

(d) The State Government are taking stern security measures by way of intensified patrolling in the sensitive areas; nakas at vulnerable points, launching of special operations and establishing special police pickets in the terrorist infested areas etc. for curbing such violent incidents in the state.

India's request to U.S. and China to prevent Pakistan's meddling in Jammu and Kashmir

202. CHOWDHRY HARI SINGH:
SHRI SHANTI TYAGI:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the Government of India have appealed to the U.S.A. and China to prevent Pakistan from meddling in Jammu and Kashmir, in the month of January, 1990,;

(b) if so, what is the reaction of these countries in this regard; and

(c) whether it is a fact that the Chinese Premier has assured the special envoy of Pakistan that he was prepared to mediate On the Kashmir issue; if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJRAL): (a) Our concerns in this regard have been conveyed to the USA and China.

(b) While the Us government has called for a a bilateral and peaceful settlement of the Kashmir issue in accordance with the Simla Agreement, China has reiterated that the Kashmir issue should be resolved through consultations on the basis of UN resolutions and the Simla Agreement.

(c) Not to our knowledge.

Crimes committed by Terrorists in Punjab

203. SHRI SHANTI TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of murders, loot, dacoities, bomb explosions and raids on police and security force stations committed by extremist and terrorist elements in Punjab during the first two months of the year 1990;

(b) whether there is a sharp rise in such activities of the Khalistan elements as compared to any two months period of last year; and

(c) if so, what are the causes thereof and what steps Government propose to take in the matter

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) and (b) According to information available the number of such incidents, during January & February, 1990 and the